

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH.**

ABSTRACT

HOLIDAYS – High Court of Judicature at Hyderabad - Declaration of **Optional Holiday on 06.03.2015 (Friday) on the occasion of Holi** to the Registry of High Court of Judicature at Hyderabad, Subordinate Courts of both the States of Telangana and Andhra Pradesh, A.P. Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, A.P. State Legal Services Authority, Hyderabad, High Court Legal Services Committee and Officers working in the Labour Courts and other Tribunals – **NOTIFIED.**

ROC.NO.4122/SO-1/2014

DATED: 04.03.2015

NOTIFICATION NO.14/SO/2015

- Read: 1) High Court's Notification Nos.49 /SO/2014, dt.10.12.2014.
2) High Court's Notification No.50/SO/2014, dt:10.12.2014.
3) High Court's Notification No.51/SO/2014, dt:10.12.2014.
4) G.O.Rt.No.694, General Administration (Poll. A) Department, dated 03.03.2015, Government of Telangana.
5) G.O.Rt.No.651, General Administration (Poll. A) Department, dated 04.03.2015, Government of Andhra Pradesh.

The High Court is pleased to pass the following order:

In Notifications 1st to 3rd read above, a general holiday was declared on 05.03.2015 on the occasion of festival of Holi to the High Court of Judicature at Hyderabad, the Subordinate Courts in the State of Telangana and the State of Andhra Pradesh and to the officers working in the Labour Courts and other Tribunals under the control of the High Court of Judicature at Hyderabad.

The State Government of Telangana and the State Government of Andhra Pradesh have issued orders in G.O.Rt. 4th and 5th above declaring General Holiday on 06.03.2015 instead of 05.03.2015 on the eve of the festival of Holi.

Having considered the orders issued by both the Governments, the Hon'ble the Chief Justice, High Court of Judicature at Hyderabad has declared **Optional Holiday on 06.03.2015** to the Registry, High Court of Judicature at

Hyderabad for the State of Telangana and the State of Andhra Pradesh, Subordinate Courts of both the States of Telangana and Andhra Pradesh, A.P.Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, A.P. State Legal Services Authority, Hyderabad, High Court Legal Services Committee and Officers working in the Labour Courts and other Tribunals.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority and Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 19) The Chairman, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
- 23) The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 24) The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 25) The Presiding Officer, Wakf Tribunal, City Civil Court compound, Hyderabad.
- 26) The Presiding Officers, Labour Courts at Hyderabad, I,II & III, Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
- 27) The Secretary General, Supreme Court of India, New Delhi.
- 28) The Registrar, Supreme Court of India, New Delhi.
- 29) The Registrar, All High Courts in India.

- 30) The Registrar, Railway Claims Tribunal, Hyderabad.
- 31) The Registrar, Income Tax Tribunal, Hyderabad.
- 32) The Registrar, A.P. Lokayukta, Hyderabad.
- 33) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 34) The Secretary, Bar Council of A.P., Hyderabad.
- 35) The Accountant General, Andhra Pradesh, Hyderabad.
- 36) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 37) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 38) The Administrator, Government Pleaders, Hyderabad.
- 39) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 40) The Special Judge for Economic Offences, Hyderabad.
- 41) The Special Judge for Essential Commodities Act, Hyderabad.
- 42) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 43) The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
- 44) The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
- 45) The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
- 46) The Judge, Family Courts at Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
- 47) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 48) The Registrar, Special Court under the A.P. Electricity (Amendment) Act – 2000, Sec'bad.
- 49) The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
- 50) The Director of Prosecutions, Hyderabad.
- 51) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 52) The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
- 53) The Secretary, Junior Officers' Association, High Court of Judicature at Hyderabad.
- 54) The President, High Court Service Association, High Court of Judicature at Hyderabad.
- 55) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 56) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 57) The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Judicature at Hyderabad.
- 58) The Secretary, State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
- 59) The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
- 60) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 61) The Director, All India Radio, Public Gardens, Hyderabad.
- 62) The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
- 63) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 64) The Overseer, High Court of A.P., Hyderabad.
- 65) SPARE

} With a request for making necessary announcement

} For publication in the Newspaper

